

Declaration of Assets and Liabilities

Year 2011-1013

Λ	rearmanna
I Ames kumas varma	, son/daughter/wife of Stir BINOD KUMAR
aged	onging to BIHAR LEGISLATIVE ASSAMBLY
service and presently working as	
give herein below the details of the asse	ets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr No	,	Self	Spouse Name(S)	Dependar t-1 Name	Dependant 2 Name	t-3 Etc. Nam
(i)		S. B. 7/60.000	40,000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	POLICYNO 559309296 RS-121323/1 Year.	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NII	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD 60g	708 SILVER 5008	NIL	NIL	NIL
vii)	Other assets, such as values of claims / interests	NIL		NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed $^{\text{COmpanies}}$ should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			405		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		5			
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	BIHAR VIDHAN MANDAL(S.O.)	4,50,000=00	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASHPV3402C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	j-	111004647924
Gender	:-	M (M/F)
Date of Birth		0 5 0 1 1 9 8 5 (DD/MM/YYYY)
	•	
Class/Group	:-	C (A/B/C
Cadre	1-	SEQURITY GURD, BIHAR VIDHAN SHAVA PATNA
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	CAYA
I hereby declare		that the above details are true to the best of my
knowledge and be		

Signature 3-1ATA STATE OFFI

Name of Employee: Amid Kumar Varma

Designation: Security Courd

Place: B. L. A Date: 01/02/2023

Department: BIHAR LEWISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.